Website: www.nclat.nic.in

Dated: 22<sup>nd</sup> July 2025



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-004/NCLAT/CHN BEN/2025

## NOTICE

Please take notice that the following matter listed in Chennai Bench on 23.07.2025 will not be taken up. The next date of hearing is **08.08.2025** 

S.No	Case No.	Name of the Parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Review App No. 03/2023 in Comp App (AT) (CH) (Ins) No. 155/2023 To Recall IA No. 677/2024	V. Venkata Sivakumar Vs S. Hari Karthik, New Liquidator of The Jeypore Sugar Co. Ltd & Anr.	Mr. V Venkata Sivakumar	Mr. J Manivannan R1 Mr. Jerin Asher Sojan R2

By order of Hon'ble Member (Judicial)

Chennai Bench

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